

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 606 OF 2018 IN
DFR NO. 1259 OF 2018

Dated: 10th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. C.K. Rai for
Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Deepak Khurana for R-2

ORDER

The Learned counsel, Mr. Deepak Khurana accepts notice on behalf of Respondent No.2.

Learned counsel appearing for the Appellant prays for two weeks' time to serve notice to Respondent Nos.1 & 5.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **06.08.2018** to enable him to take necessary steps and also undertake affidavit of service, as requested by the learned counsel appearing for the Appellant.

(S. D. Dubey)
Technical Member

bn/pr

(Justice N. K. Patil)
Judicial Member